

lien tonnes of coal has been moved which was about 1.8 million tonnes more than the despatches during 1976-77. Upto December 1977 an average of 9616 wagons per day were loaded with coal, meeting the demands placed by the collieries. During the period January/78 to March/78 the average daily loading was approximately 10,000 wagons.

(b) Does not arise.

गाड़ियों में कण्डक्टरों के लिये स्थान

9739. श्री चतुर्भुज : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सब मेल और एक्सप्रेस गाड़ियों में कण्डक्टरों के बैठने और सोने के लिए स्थानों की व्यवस्था होती है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं और उनके लिए स्थानों की व्यवस्था करने की सरकार की कोई योजना है तथा तत्सम्बन्धी ब्यौरा क्या है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख) . कण्डक्टरों के लिए अलग से कोई किसी सीट की व्यवस्था नहीं की जाती है क्योंकि उन्हें सभी दर्जे के यात्रियों की सुविधा का ध्यान रखने के लिए गाड़ी में घूमना पड़ता है ।

Kakinada Fertilizer Project

9740. SHRI M. RAM GOPAL REDDY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Kakinada Fertilizer Project has been cleared; and

(b) if so, total expenditure involved and time by which it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). The foreign collaboration agreements proposed for the fertilizer plant with 900 tonnes per day ammonia and 1500 tonnes per day related urea capacity to be set up at Kakinada, Andhra Pradesh by M/s. Nagarjuna Fertilizers and Chemicals Ltd., have been approved and presently action is under way for conversion of the letter of intent held by the party into an industrial licence. The estimated cost of the project is Rs 232 crores and it is expected to commence commercial production in 42 months from now.

Issue of Permission Letters

9741. SHRI GAURI SHANKER RAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the statement laid on the Table of the House on 29th March, 1978 and state:

(a) whether permission letters were issued to the firms having registration certificates only; whether proposals for issue of these permission letters were referred to the Licensing Committee for their recommendations; and

(b) whether these permission letters were issued under any Notification issued under IDR Act by the Industry Ministry whether any ceiling was imposed on all permission letters issued to foreign companies, if not, under what provisions of the statutory Act Government wants to regularise these permission letters which have been declared illegal by Hathi Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b). The requisite in-

formation has already been furnished in reply to Lok Sabha Unstarred Question No. 8118 answered on 25th April 1978.

Manufacture of formulations by M/s. Richardson Hindustan and Warner Hindustan

9742. SHRI GAURI SHANKAR RAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the formulations manufactured by Richardson Hindustan and Warner Hindustan in the country;

(b) what are the bulk drugs manufactured by them; are they of low technology;

(c) how many items of formulations manufactured by these companies are without any industrial licence or the approval of the Government;

(d) why release of canalised raw materials to these companies were not stopped; and

(e) what steps Government wants to take against these firms for violation of statutory acts passed by Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) M/s. Richardson Hindustan Ltd., and M/s. Warner Hindustan Ltd., manufacture a large number of formulations. Names of some of the formulations manufactured by these companies are given in the attached Statement.

(b) Details of bulk drugs/intermediates manufactured by M/s. Warner Hindustan Ltd., and M/s. Richardson Hindustan Ltd., are as follows:—

S. No.	Name of the Company	Name of the bulk drugs/intermediates manufactured by the Company
I.	Warner Hindustan	1. Picolina (Alpha, Beta & Gamma) 2. Heavy Bases 3. Pyridine
II.	Richardson Hindustan	1. Dementholised Piperamint oil 2. Menthol 3. Thymol

A High Level Committee has been set up on the 14th April, 1978, to identify which of the bulk drugs manufactured by foreign companies including M/s. Richardson Hindustan Ltd., and M/s. Warner Hindustan Ltd. involve high technology.

(c) and (d). The position regarding manufacture of certain formulations by M/s. Warner Hindustan Ltd., without valid approval under the

Industries (Development and Regulation) Act, 1951, and the release of canalised raw materials for such formulations was explained in reply to Lok Sabha Unstarred Question No. 8802 answered on 2nd May, 1978.

No case of manufacturing any formulation without an Industrial Licence by M/s. Richardson Hindustan Ltd., has come to the notice of the Government. The question of stop-